

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3000  
ANSWERED ON:13.12.2006  
MONOZYME KITS  
Khan Shri Sunil

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether some persons including children were killed after pushing blood from Monozyme Kits; and
- (b) If so, the details thereof and the steps taken against those found guilty ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): No, Sir. There are no reports of identification of any person including children as victim recipient of contaminated blood transfusion due to Monozyme kits.

However, on receipt of complaint regarding supply of sub-standard kits, an investigation was made by West Bengal State AIDS Control Society and FIR was lodged with Kolkata Police. On the basis of the FIR, arrests have been made by the police. Presently the matter is subjudice.

In view of the complaint received from West Bengal State AIDS Control Society, all State AIDS Control Societies have been directed to suspend proposals if any, to procure from Monozyme India Ltd. and to strictly follow guidelines and procedures laid down. Further, the Drugs Controller General (India) has been asked to investigate into the matter and take appropriate action under rules. All States have also been reminded of essential checks during the procurement procedure, use of kits and consumables and records to be maintained for diagnostic tests performed in the blood banks in States/UTs in the country.